

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1370 of 2021

Taleb Ansari & Ors. Petitioners

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Mahesh Tewari, Advocate

For the State : Mr. S.K. Tiwari, A.P.P.

02/ 06.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel for the petitioners, put up this case on 08.09.2021.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-